

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD): (a) and (b). While it may not be practicable to pin-point the extent of disparities in emoluments in various higher categories in public and Private sector undertaking because such emoluments vary considerably as between different undertakings in the private sector. It is recognised that emoluments in the private sector are often higher particularly for top management positions. In the public sector, the higher categories of posts are normally filled by persons drawing one or other of four salary grades ranging from Rs. 2000-100-2500 to Rs. 3500-125-4000, while in the private sector, the structure of emoluments at these levels vary considerably depending on the undertaking which is generally higher than those in the public sector. The salary grades in the public sector have been fixed, taking into account the levels of remuneration considered necessary to attract persons of requisite competence and suitability consistently with the overall socio-economic objectives of Government. It is expected that, over a period of time such disparities as may exist between public and private sector undertakings in this regard will gradually get

narrowed down through taxation and other measures.

**Deficit or Penalty Money paid by West Bengal for Wagon-breaking and stealing of Copper Wire**

1584. SHRI P. R. DAS MUNSI : Will the Minister of RAILWAYS be pleased to state the net amount of claims or penalty money paid for wagon-breaking and stealing of copper wire in West Bengal during the years 1969 and 1970 ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : Statistics of claims for compensation paid on account of goods lost, damaged etc., are not maintained State-wise but Railway-wise. Separate statistics on account of various cases of thefts like wagon breaking, looting etc., are also not maintained. However, the amount paid as compensation on claims on account of thefts and pilferages Railway-wise is shown in the annexure enclosed.

Claims are paid in respect of property belonging to the users and entrusted to the Railways for transport. As copper wires which are stolen belong to the Railways, the question of paying any claim does not arise.

*Statement*

Railways	Claims paid on account of thefts		Claims paid on account of pilferages	
	Number	Amount	Number	Amount
Central.	152	1,68,526	31,845	47,69,148
Eastern.	174	2,67,289	37,639	1,36,45,694
Northern.	120	1,64,977	26,928	47,71,533
North Eastern	88	36,568	25,201	45,26,560
Northeast Frontier	3	2,122	11,118	62,73,444
Southern.	172	62,879	17,730	41,91,861
South Central	60	13,935	12,360	19,34,116
South Eastern.	205	57,353	18,535	41,25,076
Western.	1	1,329	39,637	44,91,971
<b>Total :</b>	<b>975</b>	<b>7,74,978</b>	<b>2,20,993</b>	<b>4,87,29,403</b>

**Rajasthan Canal water for Rajasthan and Punjab**

Rajasthan Canal is less according to state's share ; and

1585. SHRI BRIJ RAJ SINGH-KOTAH : will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the flow of water in the

(b) if so, what are the basic points relating to the supply of water to the Rajasthan Canal and the differences with Punjab ?